

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 268 of 2013 & IA-359 of 2013**  
**&**  
**Appeal No. 200 of 2013 &**  
**I.A. No. 279 of 2013**

**Dated : 29<sup>th</sup> January, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 268 of 2013 & IA-359 of 2013**

**The Electricity Deptt. Andaman & Nicobar Islands ... Appellant(s)**

**Versus**

**M/s Suryachakra Power Corporation Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rakesh K. Khanna, ASG  
Ms. Ruchi Sindhvani  
Ms. Megha Bharara**

**Counsel for the Respondent(s) : Mr. Varun Pathak  
Mr. J. Sreedharan (Rep.) for R-2**

**Appeal No. 200 of 2013 &**  
**I.A. No. 279 of 2013**

**M/s. Suryachakra Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Electricity Department & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Rohit Rao N.**

**Counsel for the Respondent(s): Mr. Rakesh Khanna, ASG  
Ms. Ruchi Sindhwanifor R-1 & 2  
Mr. Varun Pathak,**

**Mr. J. Sreedharan (Rep.) for JERC**

**ORDER**

Post these matters for hearing on **12.02.2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**

*Ts/pr*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**